3213 Written Answers

■pedal tribunals for dealing with the cases of illegal infiltration of Pakistani citizens into India; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) In view of the magnitude of the problem and <sup>the</sup> experience gained over the last year or so, of dealing with unlawful infiltration from Pakistan, it was considered desirable to ereate a special, independent machinery for more effective disposal of cases of Pakistani infiltrants in Assam.

## HICH-POWERXD COMMISSION ON STEEL

r Shri J. K. P. NARAYAN i SINGH: "■ i Shri SUNDAR MANI I PATEL:

Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have received suggestions from the steel interests in the country for setting up a high-powered commission for steel; and

(b) if so, what is the reaction of Sovernroent thereto?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIUM) : (a) No, Sir, not for a Commission but 'for a Planning Board of the main producers of steel.

(b) Government are considering the proposals of the producers in connection with Government's examination of tho recommendations of the Raj Committee.

## SURPLUS OFFICERS IN THE C.SJS.

458. SHRI A. M. TARfQ: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to part (c) (ii). of Starred Question No. 612 in the Rajya Sabha on the 17th September. 1963 and state: (a.) whether it is a fact that some Section Officers in the Central Secretariat Service have been declared surplus recently and, if so, what is the number of such officers;

(b) what is the number of surplus officers in the Selection Grade and Grade I *ot* the Central Secretariat Service;

(c) whether at the instance of the MimstTy of Home Affairs the Union Public Service Commission recently invited applications for recruitment t< the posts of Section Officer; and

(d) whether Government proposa to bring out Select Lists for the Selec tion Grade and Grade I of the Centra<sup>1</sup> Secrelgriat Service in 1963?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) The following surpluses were located as a result of the review by the Economy Committee: —

Deputy	Secretaries		and	0	other
officers	of	that	rank	(in	clud
ing	Selection	G	rade	off	icers
CS.S.)					1*
officers	Secreta of 1 Grade I	hat off	rank icers	(in of	clud
a	~ ~~				

Section Officers and other offivers of that rank ... .. 121

Some of the surplus officers hare, however, since been absorved in fresh vacancies deputed to ex-cadre posts, reverted to parent Departments, etc.. etc.

(c) No applications for fresh recruitment to Section Officers' Grade have recently been invited. In accordance with the provisions made in the Central Secretariat Service Rules, 1962, it is proposed to continue direct recruitment to the Section Officers' Grade and to hold the limited departmental examinations for making additions to the Select List. The surplus in the Grade will, however, be taken into account when deciding upon the intake from these examinations.